

[12 December, 2005]

RAJYA SABHA

- I. Report and Accounts (2004-2005) of the Broadcast Engineering Consultants India Limited, Noida and related papers.
- II. Accounts (2002-2003) of the Prasar Bharati (Broadcasting Corporation of India), New Delhi and related papers.

THE MINISTER OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF INFORMATION AND BROADCASTING (SHRI PRIYARANJAN DASMUNSI): Sir, I lay on the Table:—

- I. A copy each (in English and Hindi) of the following papers under sub section (1) of section 619A of the companies Act, 1956:—
 - (a) Tenth Annual Report and Accounts of the Broadcast Engineering Consultants India Limited (BECIL), Noida, for the year 2004-2005, togetherwith the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above company. [Placed in Library See No. L.T. 2980/05]
- II. A copy each (in English and Hindi) of the following papers:—
 - (a) Annual Accounts of the Prasar Bharati (Broadcasting Corporation of India), New Delhi, for the year 2002-2003, togetherwith the Auditor's Report on the Accounts under sub-section (4) of section 21 of the Prasar Bharati (Broadcasting Corporation of India) Act, 1990.
 - (b) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library See No. L.T. 3223/05]

I. Notification of Ministry of Human Resource Development

ii. Report and Accounts (2003-2004) of Rashtīya Sanskrit Sansthan, New Delhi and related papers.

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MD. ALI ASHRAF FATMI): Sir, I lay on the Table:-

- I. A copy (in English and Hindi) of the Ministry of Human Resource Development (Department of Secondary and Higher Education) Notification No. F. 37-3/Legal/2005 dated the 27th May, 2005, publishing the AICTE Regulations for Entry and Operation of Foreign Universities of India imparting Technical Education Regulations, 2005, under section 24 of the All India Council for Technical Education Act, 1987, togetherwith a delay statement on the Notification. [Placed in Library. See No. L.T. 2944/05]

II. A copy each (in English and Hindi) of the following papers:

- (a) Annual Report and Accounts of the Rashtriya Sanskrit Sansthan, New Delhi, for the year 2003-2004.
- (b) Annual Accounts of the Rashtriya Sanskrit Sansthan, New Delhi, for the year 2003-2004, and the Audit Report thereon.
- (c) Review by Government on the working of the above Sansthan.
- (d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above. [Placed in Library. See No. L.T. 3193/05]

Notification of the Ministry of Social Justice and Empowerment

THE MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI MEIRA KUMAR): Sir, I lay on the Table, under sub-section (3) of section 73 of the Persons with Disabilities (Equal Opportunities, Protection of Rights and Full Participation) Act, 1995, a copy (in English and Hindi) of **the** Ministry of Social Justice and Empowerment Notification S.O. 1376 (E) dated the 21 st September, 2005, publishing the Persons with Disabilities (Equal Opportunities, Protection of Rights and Full Participation) (Amendment) Rules, 2005. [Placed in Library See No. L.T. 2909/05]

REPORTS OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON DEFENCE

SHRI ANAND SHARMA (Himachal Pradesh): Sir, I lay on the Table a copy each (in English and Hindi) of the following Reports of the Department-related Parliamentary Standing Committee on Defence (2005-2006):—

- (i) Sixth Report of the Committee on "Procurement Policy and Procedure"; and
- (ii) Seventh Report of the Committee on "Defence Ordnance Factories."

REPORTS OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON SOCIAL JUSTICE AND EMPOWERMENT

श्री धर्मपाल सभ्रपाल (पंजाब) : सभापति महोदय, मैं विभाग संबंधित सामाजिक न्याय और